

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/299/KOB/2024 in CP(IBC)/20/KOB/2022
SECTION	REG. 5 (1) (C),(E), (D),15 (1) (B), (3), (2) & 31 (1) (C) IBBI.
NAME OF PARTIES	PADMAKUMAR K C (LIQUIDATOR) IN THE MATTER OF M/S SOLAR OFFSET PRINTERS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, GOPIKA GOPINATH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24th JULY 2024

## ORDER

IA(IBC)/299/KOB/2024 in CP(IBC)/20/KOB/2022

This application is filed by the Liquidator of M/s. Solar Offset Printers Private Limited (in Liquidation) to place on record the Fifth Progress Report for the quarter ended on 30.06.2024 and the minutes of the 15<sup>th</sup>, 16<sup>th</sup> & 17<sup>th</sup> meetings of SCC held on 30.04.2024, 31.05.2024 & 24.06.2024.

Learned Counsel, Mr. Sankar P Panickar appears along with Learned Liquidator, Mr. Padmakumar K C through virtual mode.

The said Progress report and Minutes of meeting of SCC are taken on record.

With the aforesaid observations, this IA(IBC)/299/KOB/2024 is **allowed and disposed of.**

Sd /-

RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)